REPORT OF COMMITTEE ON DRUGS AND PHARMACEUTICALS INDUSTRY

THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS & FER. TILISERS (SHRI C. P. MAJHI): I beg to lay on the Table a copy of the Report of the Committee on Drugs and Pharmaceutical Industry (Hindi version). [Placed in Library. See No. ET-10504/76.]

11.55 hrs.
BUSINESS ADVISORY COMMITTEE

SIXTICIH HOPORT

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU-RAMAIAH): I beg to move:

"That this House do agree with the Sixtieth Report of the Business Advisory Committee presented to the House on the 22nd Maich, 1976." SHRI O. V. ALAGESAN (Tiruttani): I would like to submit that the time allotted for the discussion on the Tamil Nadu budget is not sufficient.

MR. SPEAKER: We will see when it comes. We will make some adjustment.

Now the question is:

(Interruptions)

"That this House do agree with the Sixtieth Report of the Business Advisory Committee presented to the House on the 22nd March, 1976."

The motion was adopted.

11.57 hrs.

COMPTROLLER AND AUDITOR-GENERAL'S (DUTIES, POWERS AND CONDITIONS OF SERVICE) AMENDMENT BILL*

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM). I beg to move for leave to introduce a Bill to

amend the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service) Act, 1971.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amond the Comptroller and Auditor-General's (Duties, Powers and Conditions of Service), Act. 1971."

The motion was adopted.

SHRI C. SUBRAMANIAM: I introduce the Bill.

11.59 hrs.

DEPARTMENTALISATION OF UNION ACCOUNTS (TRANSFER OF PERSONNEL BILL*

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): I beg to move for leave to introduce a Bill to provide for the transfer of officers serving in the Indian Audit and Accounts Department to any Ministry, Department or office of the Central Government for facilitating the efficient discharge by such Ministry, Department or office of the responsibility in connection with compiling the accounts thereof.

MR SPEAKER: The question is:

"That leave be granted to i troduce a Bill to provide for the transfer of officers serving in the Indian Audit and Accounts Department to any Ministry, Department or office of the Central Government for facilitating the efficient discharge by such Ministry, Department or office of the responsibility in connection with compiling the accounts thereof."

The motion was adopted.

SHRI C SUBRAMANIAM: I introduce the Bill.